

F. No. J-11017/1/2022-Judicial (Part-1)  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Judicial Section)

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Shastri Bhawan, New Delhi,  
Dated the 18<sup>th</sup> April, 2022

**ORDER**

With reference to this Department's earlier Orders, as mentioned under *column-II* in the table below, regarding engagement of Advocates for conducting Central Government litigation before the courts / tribunals mentioned under *column-III*, the President is pleased to **extend** the terms of all the panel counsel figuring in the panel as per corresponding order and courts / tribunals (mentioned under *column-II & III* respectively), with effect from the date shown against each under *column-IV*, "**until further orders**":


Sl. No.	Details of Orders (Order No. and date)	Name of court / tribunal panel counsel engaged for	Term extended with effect from
I	II	III	IV
1.	J-11017/17/2018-Judicial dated 24.01.2019	Gauhati High Court (PB) at Guwahati, Central Administrative Tribunal Guwahati Bench and Armed Forces Tribunal (RB) at Guwahati	24.01.2022
2.	J-11017/18/2019-Judicial dated 28.02.2019	High Court of Uttarakhand and Armed Forces Tribunal (CB) at Nainital	28.02.2022
3.	J-11017/18/2018-Judicial dated 02.08.2018	Central Administrative Tribunal, Circuit Bench at Nainital	02.08.2021
4.	J-11017/25/2018-Judicial dated 22.11.2018	Punjab & Haryana High Court, Central Administrative Tribunal, Chandigarh Bench and Armed Forces Tribunal (RB) at Chandigarh	22.11.2021
5.	J-11015/1/2018-Judicial dated 19.02.2018	Various District & Subordinate Courts in the state of Haryana	19.02.2021
6.	J-11015/6/2018-Judicial dated 19.04.2018	District Courts Chandigarh (UT)	19.04.2021
7.	J-11015/7/2018-Judicial dated 18.04.2018	Various District Courts in the state of Telangana	18.04.2021



8.	J-11017/16/2017-Judicial dated 11.10.2017	High Court of Tripura, various District & Subordinate Courts in the state of Tripura	11.10.2020
9.	J-11017/16/2017-Judicial dated 07.11.2017	Various District & Subordinate Courts in the state of Tripura	07.11.2020
10.	J-11017/16/2017-Judicial dated 02.08.2018	Various District & Subordinate Courts in the state of Tripura	02.08.2021
11.	J-11017/1/2018-Judicial dated 26.02.2019	J&K High Court at Jammu, Central Administrative Tribunal, Jammu Bench and Armed Forces Tribunal (RB) at Jammu. Terms of Panel Counsel for High Court of Jammu & Kashmir at Srinagar were also extended.	26.02.2022
12.	J-11015/9/2018-Judicial dated 02.08.2018	Various District Courts in the earstwhile state of Jammu & Kashmir and now UT of Jammu & Kashmir and UT of Ladakh	02.08.2021
13.	J-11017/13/2018-Judicial dated 07.03.2019	High Court of Jharkhand, Central Administrative Tribunal, Ranchi Bench and District & Subordinate Courts in the state of Jharkhand	07.03.2022
14.	J-11015/2/2019-Judicial dated 09.03.2019	Various District & Subordinate Courts in the state of Rajasthan	09.03.2022
15.	J-11017/21/2018-Judicial (Part-1) dated 26.02.2019	Various District & Subordinate Courts in the state of Maharashtra	26.02.2022
16.	J-11015/1/2019-Judicial dated 09.03.2019	Various District & Subordinate Courts in the state of Kerala	09.03.2022

2. The terms & conditions of the engagement of aforesaid Advocates will be governed by this Department's OM No. 26(I)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the website of this Department i.e. [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) in the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.

  
 (R. K. Srivastava)  
 Joint Secretary & Legal Adviser

Copy to:-

1. PS to ML&J/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. The Incharge, Branch Secretariats at Mumbai, Kolkata, Chennai and Bangalore.
3. The Registrar of High Courts and Benches of High Courts mentioned in column-III in the table above.
4. The Addl. Solicitor General of India, High Court of Rajasthan, High Court of Punjab & Haryana and Southern Zone.
5. The Assistant Solicitor General of India for the High Courts / Benches of High Courts as per list.
6. The Cash (LA) Section for the payment of retainership fee to Sr. CGSCs, SGCs figuring in the orders mentioned under *column-II* in the table above with effect from the corresponding date shown against each under *column-IV*.
7. The Pay & Accounts Office, Department of Legal Affairs, New Delhi.
8. One copy of this order is uploaded on website of this Department i.e. [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) under tab 'Judicial Section' in the link 'List of empanelled Advocates' for the information of all concerned.
9. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
10. Guard File/Judicial Section with 5 spare copies.



(L. C. Dabaria)

Assistant Legal Adviser (Judicial)

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**F. No. J-11017/1/2018-Judicial  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Judicial Section)**

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Shastri Bhawan, New Delhi,  
Dated 26<sup>th</sup> February, 2019

**ORDER**

In supersession of this Department's earlier Order No. 36(10)/2014-Judl. dated 15.01.2015 (wrongly written as 15<sup>th</sup> January, 2014) and No. J-11017/1/2018-Judicial dated 25.01.2018 both regarding panel of counsel for conducting Central Government litigation before the High Court of Jammu & Kashmir at Jammu and the Central Administrative Tribunal, Circuit Bench at Jammu, the President is pleased to engage following Advocates for conducting Central Government litigation before the High Court of Jammu & Kashmir **at Jammu**, the Central Administrative Tribunal, Circuit Bench **at Jammu** and the Armed Forces Tribunal, Regional Bench Srinagar **at Jammu**, as mentioned in the List 'A', List 'B' & List 'C' below, with effect from the date of this order for a period of three years or until further orders, whichever is earlier; the President is also pleased to continue the term of panel of counsel for the High Court of Jammu & Kashmir **at Srinagar** as mentioned in the aforesaid order dated 15.01.2015 (wrongly written as 15<sup>th</sup> January, 2014) until further orders or till fresh empanelment in this regard by this Department:

**List 'A'**

**HIGH COURT OF JAMMU & KASHMIR AT JAMMU**

Sl. No.	Name of Advocate (S/Shri)	Contact details	Enrollment No.
<b>SENIOR PANEL COUNSEL</b>			
1.	L. K. Moza	Lane No. 11, Shakti Nagar, Jammu Mob: 9419204164	590/1982
2.	Rohan Nanda	Near Police Post, High Court, Janipur, Jammu Mob: 9419119027	1172/2006
3.	Vikas Sharma	99/4, Upper Roop Nagar, Jammu Mob: 7298311236 Email: ptlvikassharma@gmail.com	2038/1999
<b>CENTRAL GOVERNMENT COUNSEL</b>			
4.	Arjun Mengi	Ram Swaroop Mengi, H. No. 68, Ward No.10, Mahadev Mohalla, Khuhwa Mandir, Reasi. Mob: 9086098882	JK-539/2015
5.	Arjun Singh Pathania	Flat No. 4, Rajinder Bazaar, Jammu Mob: 941933337	JK/1516/2011



6.	Bhanu Jasrotia	C/o Pt. Premnath Joshi Bhawan, Kachi Chawni, Jammu & 745, Subhash Nagar, Jammu-180005 Mob: 9858511197	MH/5234/2008
7.	Eishaan Dadhichi	H. No. 276-A, Gandhi Nagar, Jammu Mob: 9796494622	JK/19/2016
8.	Harsh Kumar	Room No. 18, Ground Floor, Lawyers Chamber, District Court Complex, Janipu Jammu. Mob: 9419720945 Email: advharshsharma@yahoo.com	JK-1419/2011
9.	Harshwardhan Gupta	H. No. 89-B, Sector-9, Trikuta Nagar, Jammu Mob: 9419225221, 9205025221	1840/1997
10.	Ms. Hema Chowdhry	4, Manda Hills, Jammu (J&K) Mob: 9419117750, 9596988500 Email: hema7.chowdhry@gmail.com	832/2003
11.	Hunar Gupta	H. No. 16, Ramdarbar Mandir, Shastri Nagar, Jammu Mob: 9419128243, 8492028243	27/2002
12.	Inderjeet Sabotra	H. No. 459, Kacha Talab, Bahu Fort, Jammu Mob: 9419125092, 7006125565	2025/1999
13.	Manuj Mahajan	101, Mohalla Paharian, Jammu Mob: 9419140780	223/2003
14.	Narinder Kumar Attri	53/B Raoulki Bakshi Nagar, Jammu Mob: 9419119572, 7051350989 Email: narinderattri@gmail.com	2087/2000
15.	Parimoksh Seth	H. No. 105/1, Sector-1A Extension, Char Himmat, Jammu Mob: 9419182861	1994/2008
16.	Prem Nath Sadotra	H. No. 105, Ward No. 12, Jammu Mob: 9906313138	JK/05/2008
17.	Raghubir Singh Sadhyal	222A/8, Opp. Kabir Bhawan, Pooch House, Talab Tillo, Jammu Mob: 9419133701 Email: anuragsingh701.as@gmail.com	2240/2000
18.	Rajesh Khah	Enclave-8, Lane No. 2, Roop Nagar, Jammu & Sector-7, Plot No. 6, D-202, Satisar Apartments, Dwarka, New Delhi Mob: 9968905833, 9697146146 Email: rajeshkhah@yahoo.com	236/2001
19.	Rajesh Kumar Thappa	VOP, Muthi, Ward No. 67, Jammu Mob: 9419190761 Email: rajeshthappa@gmail.com	837/1996
20.	Ranjit Singh Jamwal	Chinore (Upper), Roop Nagar, Jammu Mob: 9419136302	744/1996
21.	Ratish Mahajan	H. No. 11, Lane No. 2, Indira Colony, Janipur, Jammu Mob: 9469372001	JK/175/2014
22.	Ravinder Kumar Sharma	Chamber No. 209, Lawyers Chamber, Near District Court Complex, Janipur, Jammu. Mob: 9419111449 Email: advravinder32@gmail.com	1055/2006

23.	Gurjeet Singh Wazir	87/10, Nanak Nagar, Jammu Mob: 9419103580, 9419355213	JK/71/2009
24.	Sandeep Gupta	H. No. 306, Lane No. 7, Krishna Vihar, Janipur Colony, Jammu Mob: 9419110445	819/1996
25.	Sudesh Kumar Magotra	11-B, Lane No. 2, Shakti Nagar, Jammu Mob: 9419187306, 9419110445	1071/2006
26.	Sumeet Bhatia	307/1/D, Trikuta Nagar Extension, Sai Vihar, Near Marble Market, Jammu Mob: 8716922253	JK/165/2002
27.	Sunil Malhotra	H. No. 403, Bharat Nagar, Behind J&K Bank, Rehari Colony, Jammu-180005 Mob: 9419191715 Email: malhotrasuneel18@gmail.com	JK/245/1987
28.	Sunny Mahajan	Ward No. 9, House No. 113, Chowk Chabutra, Udampur. Mob: 9419233616 Email: sunnyhallaboll@gmail.com	JK-568/2010
29.	Sushma Sharma	H. No. 26-P, Sector No. 6, Upper Roop Nagar, Jammu Mob: 9419145144	1868/1999
30.	Vandana Mehta	26, New Rehari, Jammu-180005 Mob: 9419282512 Tel: 0191-2561367	645/1995
31.	Ved Bharat Singh	H. No. 155, Sector 9, Nanak Nagar, Jammu Mob: 9419128736 Email: bharatparmar241178@gmail.com	190/2007
32.	Vivek Sharma	H. No. 55, Mohalla Paharian, Jammu Mob: 9419260280	529/2004
33.	Y. P. Kaushal	33, Exchange Road, Jammu & Plot No. 176, Mohalla Paharia, Jammu Mob: 9419184117	1976/1996
34.	Bhanu Singh Slathia	H. No. 27/C, Karan Nagar, Jammu Mob: 9419835300 Email: bss030@yahoo.com	JK/230/2013

### List 'B'

#### CENTRAL ADMINISTRATIVE TRIBUNAL, CIRCUIT BENCH AT JAMMU

Sl. No.	Name of Advocate (S/Shri)	Contact details	Enrollment No.
<b>SENIOR CENTRAL GOVERNMENT STANDING COUNSEL</b>			
1.	Raghu Kumar Mehta	99/3, Upper Roop Nagar, Jammu Mob: 9419186445	580/1988
<b>SENIOR PANEL COUNSEL</b>			
2.	Ms. Vandana Sharma	H. No. 96, Shopping Centre, Bakshi Nagar, Jammu Mob: 9419197658	1777/1997



ADDITIONAL CENTRAL GOVERNMENT STANDING COUNSEL			
3.	Ms. Nisha Kangotra	H. No. 4, Hayderpura, Janipur, Jammu Mob: 9796235154, 9906299904 Email: nishakangotra78@gmail.com	JK/1031/2011
4.	Prem Nath Sadotra	H. No. 105, Ward No. 12, Jammu Mob: 9906313138	JK/05/2008

**List 'C'**

**ARMED FORCES TRIBUNAL, REGIONAL BENCH SRINAGAR AT JAMMU**

Sl. No.	Name of Advocate (S/Shri)	Contact details	Enrollment No.
<b>SENIOR CENTRAL GOVERNMENT STANDING COUNSEL</b>			
1.	Vikas Sharma	99/4, Upper Roop Nagar, Jammu Mob: 7298311236 Email: ptlvikassharma@gmail.com	2038/1999
<b>SENIOR PANEL COUNSEL</b>			
2.	Ms. Vandana Sharma	H. No. 96, Shopping Centre, Bakshi Nagar, Jammu Mob: 9419197658	1777/1997
<b>CENTRAL GOVERNMENT COUNSEL</b>			
3.	Rajesh Kumar Thappa	VOP, Muthi, Ward No. 67, Jammu Mob: 9419190761 Email: rajeshthappa@gmail.com	837/1996
4.	Hunar Gupta	H. No. 16, Ramdarbar Mandir, Shastri Nagar, Jammu Mob: 9419128243, 8492028243	27/2002
5.	Manohar Chand Anthal	Housing Colony, Phase 1, Near Mobil Magistrate Quarters, Udhampur Mob: 9469165620	JK/218/2015

2. The engagement and professional fee of the aforesaid advocates will be governed by the terms and conditions contained in this Department's OM No. 26(I)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the website of this Department i.e. [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) in the tab 'Judicial Section' under heading "Circulars pertaining to litigations".

3. Hindi version of this order will follow.

  
(S. R. Mishra)  
Additional Secretary

Copy to:-

1. PS to ML&J/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. Shri Tahir Majid Shamsi, Asstt. SGI, J&K High Court at Srinagar, R/o Shamsi Mansion, Atmanz, Bilalabad, Chadoora, Budgam, Kashmir (J&K)
3. Ms. Vishal Sharma, Asst. SGI, J & K High Court at Jammu, H. No. 45, Lane No. 1, Garden Avenue, Near Govt. Guest House, Jammu-180016.
4. The Registrar, High Court of Jammu & Kashmir at Jammu and at Srinagar.
5. The Registrar, CAT, Circuit Bench at Jammu.
6. The Registrar, Armed Forces Tribunal, Srinagar Regional Bench (J&K), P-6, 1 to 4, Majors Quarters, Station Headquarters Sanjuwan, Srinagar-180001.
7. The Pay & Accounts Office, Department of Legal Affairs, New Delhi.
8. The Cash (LA) Section, for the payment of retainership fee to Shri Raghu Kumar Mehta and Shri Vikas Sharma, both Sr. CGSCs, first for CAT, CB, Jammu and second for AFT, Regional Bench Srinagar at Jammu, with effect from the date of this order.
9. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
10. To be uploaded on website of this Department i.e. [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) under tab 'Judicial Section' in the link 'List of empanelled counsel' for the information of all concerned.
11. Guard File/Judicial Section with 5 spare copies.



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